

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.853
TO BE ANSWERED ON 25.07.2023**

FUNCTIONING OF IRCA

853. SHRIMATI SUNITA DUGGAL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Integrated Rehabilitation Centre for Addicts (IRCAs) has been given assistance under the Assistance for the Prevention of Alcoholism & Substance (Drugs) Abuse scheme;
- (b) if so, the details and number of such centres, State-wise including in Sirsa Parliamentary Constituency of Haryana;
- (c) whether general grant-in aids have been released and utilized respectively under Financial Assistance in the Field of Social Defence; and
- (d) if so, the details thereof including in the Sirsa Parliamentary Constituency of Haryana?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI A. NARAYANASWAMY)**

- (a): Scheme of Assistance for the Prevention of Alcoholism & Substance (Drugs) Abuse has been merged into National Action Plan for Drug Demand Reduction (NAPDDR) scheme w.e.f. 01.04.2020. Under NAPDDR Scheme, assistance is provided for running and maintenance of ongoing projects of Integrated Rehabilitation Centre for Addicts (IRCAs).
- (b): The details and number of IRCA centres, State-wise is annexed at **Annexure**. The details of IRCA centres presently running in the State of Haryana, including Sirsa Parliamentary Constituency, is as under:

S.No.	District Name	NGO running IRCA centre
1	Faridabad	District Red Cross Society
2	Hisar	Ankush Foundation
3	Jhajjar	Society for All Around Human Development
4	Mahendragarh	Haryana State Council for Child Welfare
5	Rewari	Haryana State Council for Child Welfare
6	Rohtak	Indian Red Cross Society
7	Sirsa	Haryana State Council for Child Welfare
8	Sonapat	Modern Education Society

- (c) & (d): The scheme "Financial Assistance in the Field of Social Defence" has been discontinued with effect from 01.04.2020. As such general grant-in aids under this scheme are not released to any agency/State.

Annexure**State-wise/UT-wise Number of IRCAs presently running under NAPDDR**

Sl. No	State	No. of IRCAs
1	Andhra Pradesh	10
2	Andaman & Nicobar	0
3	Arunachal Pradesh	0
4	Assam	17
5	Bihar	7
6	Chandigarh	0
7	Chattisgarh	2
8	Dadar And Nagar Haveli	0
9	Daman & Diu (only Daman)	1
10	Delhi	10
11	Goa	0
12	Gujarat	7
13	Haryana	8
14	Himachal Pradesh	3
15	Jammu And Kashmir	1
16	Jharkhand	1
17	Karnataka	34
18	Kerala	16
19	Lakshadweep	0
20	Ladakh	0
21	Madhya Pradesh	11
22	Maharashtra	40
23	Manipur	25
24	Meghalaya	1
25	Mizoram	11
26	Nagaland	5
27	Orissa	37
28	Puducherry	1
29	Punjab	7
30	Rajasthan	17
31	Sikkim	2
32	Tamil Nadu	24
33	Telangana	10
34	Tripura	0
35	Uttar Pradesh	20
36	Uttarakhand	4
37	West Bengal	8
	Grand Total	340
